## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 125/BB/ 2017	_	For hearing	Rule-6 of IB	Next Radio Ltd. Vs Samruddhi Realty Ltd.

		SIGNATURE
NE NUMBER	REPRESENTATION TO WHOM	
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	wenter	men Petitioner

## ORDER

Proxy Counsel for Petitioner is present. Objections are not complied. Petitioner Counsel filed application for extension of time. List it on 27/11/2017.

Member (T)

Member (J)